HIGH COURT OF SIKKIM GANGTOK

No.:17/ESTT./HCS

Date: 01.07.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) regular posts of Office Superintendent (Protocol) (Level-14)(Group 'C') & Office Superintendent(General Management) (Level-14)(Group 'C') in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

sd/-(Prajwal Khatiwada) Registrar General

Memo No. 4134-43/ESTT/HCS

Date: 01.07.2025

Copy to :-

- 1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
- 2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
- 3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
- 4. The Chief Secretary, Government of Sikkim
- 5. Controller of Accounts-cum-Secretary, Finance Department, Government of Sikkim
- 6. The Director, Treasury, Pay and Accounts Office, Government of Sikkim
- 7. The Additional Secretary, Home Department, for publication in the Government Gazette
- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
- 9. File, and
- 10. Guard file.

Joint Registrar